

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (I.B) No.230/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company	Super Smelters Limited. (Operational creditor) -Versus- Imperial Tubes Pvt.Ltd. (Corporate Debtor)		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. RUDRANAN BHATTACHARYA  
Mr. SOUROJIT DASGUPTA  
Mr. SANCHARI CHAKRABARTY

} Petitioners

Sourojit Dasgupta  
Adv.  
24/7/17

24 07 2017 – CP (IB) No.230/KB/2017 – Super Smelters Limited (Operational Creditor) Vs. Imperial Tubes Pvt. Ltd. (Corporate Debtor).

## **ORDER**

Ld. Lawyers on behalf of the petitioner as also petitioners are present in person. None appeared on behalf of the respondent.

Ld. Lawyer on behalf of the petitioner prayed for some time as he has to obtain instruction from the conducting Ld. Lawyer.

Fixed on 25.07.2017.

MANORAMA KUMARI  
MEMBER(J)